

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

CALCUTTA

CPC123/SKM/97
O.A. 139/SKM/96

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. B.P. Singh, Administrative Member

SURAJIT PANIGRAHI

VS

1. V.K. SHUNGLU, COMPTROLLER
& AUDITOR GENERAL, 10,
BAHADUR SHAH ZAFFUR MARG,
NEW DELHI - 110002.
2. ROCHILA SAIWAI
ACCOUNTANT GENERAL, AUDIT,
LOWER SECRETARIATE BUILDING,
GANGTOK, SIKKIM, PIN-737101.

For the applicant : Mr. S.K. Dutta, counsel
Mr. M.S. Banerjee, counsel

For the respondents : Ms. B. Ray

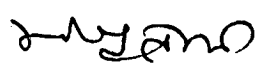
Heard on: 17.12.98


Order on: 17.12.98

O R D E R

Ld. counsel, Mr. Banerjee submits that the contempt application
has become infructuous since the original order against which the
contempt petition has been filed by the applicant has been set aside
by the Hon'ble High Court. Accordingly the application is disposed
of.

2. No order is passed as to costs.


(B.P. SINGH)
MEMBER(A)


(D. PURKAYASTHA)
MEMBER(J)

SM